



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 16th of October, 2019

SRO 595. In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Kathua.

S.No	Name of the Officer	Designation	Place of posting
1.	Sh. Tilak Raj, KAS	Additional Deputy Commissioner	Basohli.
2.	Sh. Joginder Singh, KAS	Additional Deputy Commissioner	Billawar.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

Dated - 16 - 10 - 2019

No LD(P)94/5-Kathua

Copy to the :-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Kathua. This is with reference to his letter No. Letter No.DCK/Adm/2019-20/801-02 dated 16-08-2019 and Letter No DCK/Adm/2019-20/803-04 from District Magistrate Kathua.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
5. SRO section, Department of Law, Justice and Parliamentary Affairs (W 7 S.C)

(Waseem Ahmad Lone)

Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.